

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI**

ORDER

Upon selection to the post of Process Server Group-C (Non-Gaz.), in PB Rs. 5200-20200/- with Grade Pay of Rs.2400/-, Level-4 (7th CPC) plus other allowances admissible under the rules, following officials are hereby taken on the Strength/Pay Roll of this establishment as Process Server, Group-C, with effect from the dates they joined/assumed the duties/charge of the post.

Sl. No.	Name	Father's/Husband's Name	Roll No.	Category	Date of Joining
1	SATPAL TYAGI	RAGHUNATH PRASAD	419070013	GEN-EXM	16-03-2023 (F/N)
2	SUDHIR KUMAR ROY	RAJENDER KUMAR ROY	417171003	GEN-PWD-HH	16-03-2023 (F/N)
3	HARSH MOHAN	PRAMOD KUMAR JHA	407070315	OBC (DELHI)	16-03-2023 (F/N)
4	PAWAN KUMAR	MAHABIR SINGH	407070273	OBC (DELHI)	16-03-2023 (F/N)
5	HARKESH MEENA	KUMBHA RAM MEENA	417070395	ST	16-03-2023 (F/N)
6	VAIBHAV YADAV	BALJEET	418070034	OBC (DELHI)	16-03-2023 (A/N)
7	KARTIK MEENA	DESRAJ MEENA	411070706	ST	16-03-2023 (A/N)
8	JATIN SIWAS	HARI RAM SIWAS	410070581	OBC (DELHI)	17-03-2023 (F/N)
9	HIMANSHU YADAV	MAHESH KUMAR	419070752	OBC (DELHI)	20-03-2023 (F/N)
10	DEEPANSHU SHARMA	JITENDER SHARMA	417171020	GEN-PWD-LV	20-03-2023 (F/N)
11	ROHIT KUMAR	MAHESH KUMAR	402070529	SC	20-03-2023 (F/N)
12	ANKIT	SATPAL	419070669	OBC (DELHI)	20-03-2023 (F/N)
13	ANCHAL KUMAR	HAMMEER SINGH	410070186	SC	21.03.2023 (F/N)
14	NARENDRA MEENA	TEEKA RAM MEENA	402070506	ST	21.03.2023 (A/N)
15	NASIR CHAUDHARY	ABDUL WAJID CHAUDHARY	410070002	EWS	22.03.2023 (F/N)
16	AMIT	MOHAR PAL	407070029	SC	22.03.2023 (F/N)
17	SUNIL KUMAR	DHARBIR	416070086	GENERAL	23.03.2023 (F/N)
18	VIVEK KUMAR SHRIVASTAV	BIRENDRA KUMAR SHRIVASTAW	419070391	GEN-EXM	23.03.2023 (F/N)

As per Rule 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

GIRISH KATHPALIA
13.4.23

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs), Delhi

No. 26826-926 (R-2021)/Process Server/Admn.III/Central/2023

Dated 3 APR 2023

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shadara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.
5. Sr. Admn. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
8. PS office to the Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
9. Admn. Officer (Judl.), ACRs Cell, Tis Hazari Courts, Delhi.
10. Dealing Assistant, Personal Files/ Transfer & Postings/Leave/Seniority & Promotion, Admn. Branch-III (Central), Tis Hazari Courts, Delhi.
11. Website Committee, THC, Delhi.
12. Branch In-Charge, LAYERS, THC, Delhi.
13. Official Concerned.

Principal District & Sessions Judge (HQs), Delhi